

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1632  
ANSWERED ON:04.12.2012  
SALE OF LOTTERIES  
Vijayan Shri A.K.S.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the State Governments have the power to prohibit the sale of paper based lotteries organised by other States/countries in their State;
- (b) if not, the remedies the State Governments have in case any such violation is reported;
- (c) whether the Government will take steps to amend the appropriate Act and Rules to give the powers to State Governments to ban the sale of lotteries organised by other States and foreign countries like Bhutan, in their States, if the operators of these lotteries are found to violate their provisions; and
- (d) if so, the time by which a final decision in this regard is likely to be taken?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI R.P.N. SINGH)

- (a) & (b): Yes, Madam. Under the Lotteries (Regulation) Act, 1998 Rules No.5 and 6, both State Governments and Central Government can ban the Lotteries.
- (c) & (d): Do not arise. However, ban of sale of lotteries of foreign countries, can only be enforced by the Central Government.